

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

**Review Application No.15 of 2020 In
Comp. App (AT) (Insolvency) No. 1504 of 2019**

IN THE MATTER OF:

Anubhav Anilkumar Agarwal

...Appellant

Versus

Bank of India & Anr.

...Respondents

Present:

For Appellant :

Mr. Abhijeet Sinha, Mr. Himanshu Satija and Mr. Shaishir Devatia, Advocates

For Respondents :

Mr. Sumesh Dhawan, Ms. Vatsala Kak, Mr. Siddharth Chechani, Ms. Geetika Sharma and Ms. Savita, Advocates for R-1

Mr. Sumant Batra and Ms. Niharika Sharma, Advocate for R-2

Mr. Shashwat Parihar, Advocate present in Court.

O R D E R

(Through Virtual Mode)

29.09.2020 Mr. Shashwat Parihar, Advocate has brought to our notice that a Writ Petition No. 1068 of 2020 has been filed before the Hon'ble Apex Court by the home buyers - 'RNA Viva Residents Association' and is listed for hearing on 1st October, 2020. He may file a copy of the order, if any. Mr. Sumant Batra, Advocate representing the Resolution Professional also accepts filing of such petition and listing. Therefore, we deem it appropriate to adjourn the matter.

List the matter on **6th October, 2020.**

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Shreesha Merla]
Member (Technical)**

/ns/gc/